

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 477 OF 2025**

**IN THE MATTER OF:**

**News Item titled “Biting the dust in the Aravalis” appearing in The Hindu dated  
24.08.2025**

**MEMO OF PARTIES (As Per ORDER DATED 16.09.2025)**

**News Item titled “Biting the dust in the Aravalis” appearing in The Hindu dated  
24.08.2025**

**VERSUS**

1. Ministry of Environment, Forest & Climate Change, Regional Office (Chandigarh)  
Bays No. 24-25 Sector 31 A, Dakshin Marg, Chandigarh-160030  
Email: [ronz.chd-mef@nic.in](mailto:ronz.chd-mef@nic.in) (Respondent No.1)
2. Ministry of Environment, Forest & Climate Change, Regional Office (Lucknow)  
Kendriya Bhawan, 5<sup>th</sup> Floor, Sector “H” Aliganj, Lucknow-226020  
Email: [rocz.lko-mef@nic.in](mailto:rocz.lko-mef@nic.in) (Respondent No.2)
3. Central Pollution Control Board  
Through its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) (Respondent No.3)
4. Haryana State Pollution Control Board  
Through it’s Member Secretary,  
C-11, Sector 6, Panchkula, Haryana-134109  
Email: [hqhspcb@hspcb.org.in](mailto:hqhspcb@hspcb.org.in) (Respondent No.4)
5. Rajasthan State Pollution Control Board  
Through it’s Member Secretary,  
4, Jhalana Institutional Area Jhalana Doongri, Jaipur  
Email: [member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in) (Respondent No.5)